

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.2-IA(Liq)/16(AHM)2024
in
C.P. (IB)/236(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

RAJ RADHE FINANCE LIMITED
VS
L G FIBRE PRIVATE LIMITED

.....Applicant

.....Respondent

Order delivered on: 03/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirwa Dave, Adv.
For the Respondent :

ORDER

IA(Liq)/16(AHM)2024

Learned Counsel for the applicant is directed to file progress report within one-week.

List for further consideration on 23.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)